

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT – 2**

ITEM No.3  
CP/17(AHM)2024

**Proceedings under Section 241 & 242 of Co.Act,2013**

**IN THE MATTER OF:**

Abdul Rehman Basheeruddin & Others

.....Applicants

V/s

M/s.Pacific Refractories Limited & Others

.....Respondents

**Order delivered on: 10/04/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Rohan Kumar, Adv.

For the Respondent : Mr. Monaal Davawala, Adv.

**ORDER**

The Applicants are directed to file the hard copy, which is not received as on date, within three days.

Relist the matter on 18.04.2024.

Sd/-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

Sd/-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**